

**GOVERNMENT OF INDIA
MINISTRY OF SCIENCE & TECHNOLOGY
DEPARTMENT OF SCIENCE & TECHNOLOGY
LOK SABHA**

**UNSTARRED QUESTION No. 2175
TO BE ANSWERED ON 02/08/2023**

WOMEN SCIENTISTS SCHEME

† 2175. **SHRI SANJAY SETH:
SHRI P.P. CHAUDHARY:
DR. RAMAPATI RAM TRIPATHI:
SHRI ANURAG SHARMA:
SHRI PRATAP CHANDRA SARANGI:
SHRI SANGAM LAL GUPTA:
SHRI C.R. PATIL:**

Will the Minister of SCIENCE & TECHNOLOGY विज्ञान और प्रौद्योगिकी मंत्री be pleased to state:

(a) whether the Government has been implementing any Women Scientists Scheme (WOS) in the country and if so, the details along with the salient features thereof;

(b) the number of women in Jharkhand benefitted under the said scheme along with the district-wise details thereof;

(c) the number of women scientists in Jharkhand who have applied for internship in Intellectual Property Rights (IPRs) to get benefit this year;

(d) the details of the number of women from the states of Gujarat, Rajasthan, Uttar Pradesh and Odisha and specifically from Pratapgarh, Pali, Deoria, Jhansi and Balasore Parliamentary constituencies that are provided research grants under the WOS-A and WOS-B components of WOS scheme;

(e) the details of the criteria followed by the Government in making selections for grants under the said scheme;

(f) the number of women who received training in the field of Intellectual Property Rights (IPRs) under the WOS-C component of the said scheme; and

(g) the number of women who received IPR training and got employment after the completion of the training?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF SCIENCE AND TECHNOLOGY
(DR. JITENDRA SINGH)**

विज्ञान और प्रौद्योगिकी राज्यमंत्री (स्वतंत्र प्रभार)
(डॉ. जितेंद्र सिंह)

(a) Yes Sir, the Department of Science and Technology is implementing Women Scientists Scheme (WOS) in the country. The 'Women Scientist Scheme' provides various opportunities to unemployed women scientists and technologists, especially

those who had break in career, to make a career in the field of Science and Technology. There are three major components of Women Scientist Scheme namely, i) Women Scientists Scheme-A (WOS-A) for conducting research in Basic & Applied Sciences, ii) Women Scientists Scheme-B (WOS-B) for S&T interventions for Societal Benefit and iii) Women Scientists Scheme-C (WOS-C) that enables them to become Intellectual Property Rights (IPRs) professional.

(b) Total 5 women scientists in Jharkhand benefitted under the Women Scientist Scheme in the last 3 years and current year. The district-wise details are given below:

Districts of Jharkhand	WOS
Dhanbad	2
Jamshedpur	1
Ranchi	2
Total	5

(c) Total 36 women scientists from Jharkhand have applied for Internship in Intellectual Property Rights (IPRs) to get benefit this year.

(d) Under WOS scheme, 63 and 18 women scientists from the states of Gujarat, Rajasthan, Uttar Pradesh and Odisha have been provided research grant under WOS-A and WOS-B respectively in last 3 years and current year. However, supported women scientists do not belong to Pratapgarh, Pali, Deoria, Jhansi and Balasore Parliamentary constituencies. The state wise details of supported women scientists under WOS-A and WOS-B components are as follows:

States	WOS-A	WOS-B
Gujarat	8	2
Rajasthan	12	1
Uttar Pradesh	36	14
Odisha	7	1
TOTAL	63	18

(e) For selections under Women Scientists Scheme, the criteria like break in career, current employment status of candidates, academic and technical background of candidates, technical content of the proposal in line with mandate of programme, quality of presentation/marks in qualifying exam/interview, etc. are being followed.

(f) Since its inception, 850 women have received training in the field of Intellectual Property Rights (IPRs) under the WOS-C component of the Women Scientist Scheme.

(g) Around 450 women have got employment after completion of IPR training in IP departments of Government agencies, Patent Information Centres (PIC) of State S&T Councils, IP Law firms, KPOs, MNCs and University IP cells. Some have become IP entrepreneurs, freelancers and have opened their own IP firms.
